

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 8th November, 2013

M/s Maruti Suzuki India Ltd.

..... Appellant(s)

Versus

**Haryana Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter for
hearing on **08.01.2014.**

COURT MASTER